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(2021) 03 ATPMLA CK 0005

Appellate Tribunal Under Prevention Of Money Laundering Act

Case No: MP-PMLA-6636/KOL/2019, 8134/KOL/2021, FPA-PMLA-3332/KOL/2019

Enforcement Directorate,

Kolkata Through Assistant

APPELLANT

Director

۷s

M/S. Shree Ganesh Jewellery

House Ltd. & Ors.

RESPONDENT

Date of Decision: March 31, 2021

Hon'ble Judges: G. C. Mishra, Acting Chairman

Bench: Single Bench

Advocate: N.K. Matta, Pratiksha Sharma, S.A. Saud, Arun Ku. Aggarwal, Alok Kumar,

Drishti Harpalani, Uday Arora, Neeraj Grover

Judgement

G. C. Mishra, Acting Chairman

Sh. S.A. Saud, Id. counsel for the respondent no. 2 during the course of hearing, submitted that in the matter of FMAT 36/2001 (CAN 1/2021) pending

before the Hon'ble High Court of Calcutta is reserved for orders on dated 24.03.2021 and the order has not yet been pronounced till date.

In view of the above, with the consent of ld. counsels for all the parties, the matter is adjourned to 22nd April, 2021.

It is to be mentioned here that undersigned is demitting office tomorrow i.e. 01.04.2021 on completion of tenure.